

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 240/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: Magadh Plas Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt. with Ms. Eash Kadian, Advocate			
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Mr. Manish Raj, CP for ROC Delhi.

ORDER

Court notice to the Petitioner through its authorized representative
returnable on 18th December, 2017 and to the Respondent. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)